

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8167/2023

(Arising out of impugned final judgment and order dated 30-05-2023 in BA No. 1097/2023 passed by the High Court of Delhi at New Delhi)

MANISH SISODIA

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION

Respondent(s)

(IA No. 127490/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 128221/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Crl) No. 8188/2023 (II-C)

(IA No. 127943/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 128226/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-10-2023 These matters were called on for pronouncement of Judgment today.

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Vivek Jain, AOR
Mr. Mohd. Irshad, Adv.
Mr. Rajat Jain, Adv.
Mr. Amit Bhandari, Adv.
Mr. Karan Sharma, Adv.
Ms. Suchitra Kumbhat, Adv.
Mr. Abhinav Jain, Adv.
Ms. Honey Kumbhat, Adv.
Mr. Rishikesh Kumar, Adv.
Mr. Mohit Siwach, Adv.
Mr. Rishabh Sharma, Adv.
Mr. Siddhanth Sahay, Adv.

For Respondent(s) Mr. S.V. Raju, A.S.G.
Mr. Zoheb Hussain, Adv.
Mr. Arkaj Kumar, Adv.
Ms. Sairica Raju, Adv.
Mr. Digvijay DA,, Adv.
Ms. Sweksha, Adv.

Mr. Annam Venkatesh, Adv.
Mr. Ankit Bhatia, Adv.
Mr. Vivek Gurnani, Adv.
Mr. Vinayak Sharma, Adv.
Ms. Manisha Dubey, Adv.
Mr. Kshitiz Agarwal, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Gaurav Sankar, Adv.
Mr. Satyarth Singh, Adv.

Mr. Suryaprakash V Raju, A.S.G.
Mr. Digvijay Dam, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Sweksha, Adv.
Mr. Arvind Kumar Sharma, AOR

Leave granted.

Hon'ble Mr. Justice Sanjiv Khanna pronounced the judgment of the Bench comprising Hon'ble Mr. Justice S.V.N. Bhatti and His Lordship.

The appeals are dismissed in terms of the signed reportable judgment placed on the file.

Pending application(s), if any, also stand disposed of.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR